

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. <sup>1039</sup> OA ~~1039~~ of 96

Date of Order : 3.12.96

sent : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

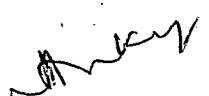
**MOSTT KULSUM BIBI**


Vs.

UNION OF INDIA & ORS.

Heard Mr. Samir Ghosh, counsel for the applicant and Mr. P.K. Arora, counsel for the respondents. Hearing both the counsel we consider the application fit for adjudication. The application is admitted. Respondents to file reply within one month. Let the matter be listed before the Single Bench on 21.1.97.

2. Let a plain copy of this order be handed over to both the counsel for necessary action.

  
Administrative Member

  
Vice-Chairman